

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF
“A.B.S. ENTERPRISES PRIVATE LIMITED”

1.	Name of Corporate Person	A.B.S. ENTERPRISES PRIVATE LIMITED
2.	Date of incorporation of corporate person	30.03.1995
3.	Authority under which corporate person is incorporate / registered	Ministry of Corporate Affairs The Registrar of Companies, NCT of Delhi
4.	Corporate Identity Number of corporate person	U74899DL1995PTC066949
5.	Address of Registered Office and principal office	Regd. Off: C - 5/7 VASANT VIHAR NEW DELHI 110057
6.	Liquidation commencement date of corporate person	02.07.2020
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Ravi Sharma, Add: D-63, JFF Complex Jhandewalan New Delhi – 110055, Email id: ip.ravisharma@gmail.com, Mobile No.: 9911919008 , I. P. Registration No.: IBBI/IPA- 002/IP-N00197/2017-18/10563
8.	Last date for submission of claims	02-08-2020

Notice is hereby given that the **A.B.S. ENTERPRISES PRIVATE LIMITED** has commenced voluntary liquidation on **02-07-2020**.

The stakeholders of **A.B.S. ENTERPRISES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 02-08-2020, to the liquidator at the address mention against item 7.

The financial creditors shall submit their proof of claims by electronic mode only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ravi Sharma
Liquidator
IBBI/IPA-002/IP-N00197/2017-18/10563

Date 02-07-2020
Place: New Delhi